## (13)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Country for T.T pavilande

REPRESENTATION BY WHOM

T.T. Ravichandyan

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KRIPA KARAN.A

## **ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Post the matter alongwith TCP/284/IB/2017. Put up on 13.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc